NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 297/16	TP 240/17	Hearing	100/104	Practo Technologies Pvt. Ltd.

SL. NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER

- SATI. P. JOHN SAT CEGNY

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Counsel for Petitioner Company is present. None appeared for ROC/RD. Objections are not received from the creditors' side. Counsel reported that publication was taken and notices to creditors was also issued and he has filed proof of the same.

For filing objections if any from the side of ROC list it on 01.08.2017.

MEMBER (J)